

ITEM NO.2

Court 13 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.485/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

Date : 04-01-2021 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBERS]

For Appellant(s) Mr. Pankaj Kumar Verma, Adv.
Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The State is granted further time of eight weeks to
execute the bailable warrants.

(RACHNA)
SENIOR PERSONAL ASSISTANT

(POONAM VAID)
COURT MASTER (NSH)